

Calcutta High Court (Appellate Side)

Scrutiny List From 01-06-2021 To 01-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1203/2021	M/S TESCON	SHOBHANTANU BHATTACHARYYA	21-06-2021	1.SHORT LIST OF DATES AND SYNOPSIS (WITHIN 2 PAGES) ARE MISSING. 2. INCOMPLETE FORM - A(ACT WITH YEAR AND SUB GROUP MISSING).
2	CO	1204/2021	SANJAY PRASAD NANDY AND ORS.	SUPRATICK SANYAL	21-06-2021	1)ORIGINAL CERTIFIED COPY IS NOT ATTACHED .
3	CRM	3902/2021	SOUGATA SARKAR	TIRTHESWAR DAS	21-06-2021	1. NO ADVOCATE WELFARE STAMP ON VAKALATNAMA.
4	CRM	3903/2021	KAKALI BISWAS AND ORS	ANGHSUMAN CHAKRABORTY	21-06-2021	ADVOCATE WELFARE LOGO IS NOT ATTACHED WITH VAKALATNAMA.
5	CRM	3905/2021	PINTU SAFUI AND ANR	Angshuman Chakrabarty	21-06-2021	1.VAKALATNAMA NOT SERVED IN BOND PAPER .
6	CRM	3907/2021	RAFIK SK ALIAS SEKH	Angshuman Chakrabarty	21-06-2021	RELATED LOWER COURT CASE NUMBER IS NOT MENTIONED IN FIRST PARAGRAPH.
7	WPA	10616/2021	NILKAMAL PANDIT	SAGARMAY GHOSH	21-06-2021	1. SHORT LIST OF DATES AND SYNOPSIS (WITHIN 2 PAGES) ARE MISSING. 2. ADVOCATES SIGNATURE ON THE ZERO PAGE IS MISSING.
8	WPA	10619/2021	GOUTAM SAMANTA AND ORS.	PARTHA PRATIM MUKHERJEE	21-06-2021	1. PETITIONERS MOBILE PH. NO MISSING. 2. ADVOCATES WELFARE STAMP MISSING.
9	WPA	10620/2021	MOHAMMED NAIM	PARTHA PRATIM MUKHERJEE	21-06-2021	1. PETITIONERS MOBILE PH. NO. MISSING. 2. ADVOCATES WELFARE STAMP MISSING.